File No. 1-803/FSSAI/Imports/2014
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
(Imports Division)
FDA Bhawan, Kotla Road, New Delhi – 110002

The 26th May, 2015

CANCELLATION OF EOI

The EOI invited by FSSAI, Headquarters, New Delhi for Consultancy services for mapping of ITC-HS Code with FS Code as per FSSR, 2011 which was uploaded on FSSAI website on 30.04.2015 is hereby cancelled due to some technical reasons.

The date of fresh tendering will be intimated.

Bimal Kumar Dubey
Director (Imports)
FSSAI, Headquarters
New Delhi